

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16496/2026 BLAPL/6114/2026	B. SATYANARAYAN @ RAJA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	AINTHAPALI /429 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000099/2026
2	D-BLAPL/17216/2026 BLAPL/6115/2026	GOKUL CHHATAR VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	JAGDALPUR /20 /2023 A.D.J.,PADAMPUR(Bargarh) CT/0000024/2024
3	D-BLAPL/17588/2026 BLAPL/6116/2026	PRATAP JENA @ GARI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KALINGA NAGAR /139 /2026 GRAM NYAYADHIKARI CUM J.M.F.C.,S CT/0000233/2026
4	D-BLAPL/9141/2026 BLAPL/6117/2026	ALEKHA BESAN VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	BHASMA /15 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000196/2025
5	D-BLAPL/16037/2026 BLAPL/6118/2026	PRATIK GURJAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /98 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000361/2026
6	D-BLAPL/14910/2026 BLAPL/6119/2026	JAGANNATH BEHERA VS STATE OF ODISHA	RAJESWAR HOTA VS	NAYAGARH SADAR /68 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000320/2026
7	D-BLAPL/15347/2026 BLAPL/6120/2026	ISHAK KIDO @ ISAC KIRO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /214 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000711/2026
8	D-BLAPL/15875/2026 BLAPL/6121/2026	ARMAN QURESHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
9	D-BLAPL/16492/2026 BLAPL/6122/2026	HIRALAL SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	AINTHAPALI /429 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000099/2026
10	D-BLAPL/17490/2026 BLAPL/6123/2026	HABA @ ADHIKARI DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /54 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000035/2026
11	D-BLAPL/17002/2026 BLAPL/6124/2026	GANESH GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /59 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) ST/0000561/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/13187/2026 BLAPL/6125/2026	PRADIP MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /166 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000282/2026
13	D-BLAPL/17485/2026 BLAPL/6126/2026	RAMESWAR RANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2025
14	D-BLAPL/17480/2026 BLAPL/6127/2026	PRASANTA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /407 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000101/2024
15	D-BLAPL/17606/2026 BLAPL/6128/2026	ATTAR SINGH VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /219 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000720/2025
16	D-BLAPL/16789/2026 BLAPL/6129/2026	UJA @ UJIR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	SEA BEACH /62 /2026 J.M.F.C.,PURI(Puri) GR/0000207/2026
17	D-BLAPL/17616/2026 BLAPL/6130/2026	SAGAR BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /225 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000110/2025
18	D-BLAPL/17486/2026 BLAPL/6131/2026	BANMALI BAGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /364 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000162/2025
19	D-BLAPL/17600/2026 BLAPL/6132/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	GHATAGAON /216 /2026 JMFC, GHATAGAON(Kendujhar) GR/0000212/2026
20	D-BLAPL/17601/2026 BLAPL/6133/2026	PRABHAT KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /184 /2025 A.D.J.,DEOGARH(Debagarh) ST/0000029/2026
21	D-BLAPL/16932/2026 BLAPL/6134/2026	SUDHANSU KHORA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /5 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000004/2026
22	D-BLAPL/16522/2026 BLAPL/6135/2026	ADITYA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /63 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000027/2026
23	D-BLAPL/17624/2026	SARATHA SWAIN @ DHADIA	RAJIBA BIHARI MISHRA	DELANGA /41 /2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6136/2026	VS STATE OF ODISHA	VS	J.M.F.C.,PIPILI(Puri) GR/0000117/2016
24	D-BLAPL/11371/2026 BLAPL/6137/2026	RABINDRA MANDAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /37 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA
25	D-BLAPL/17248/2026 BLAPL/6138/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	Spl/0000022/2026 CAPITAL P.S. /858 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR
26	D-BLAPL/14924/2026 BLAPL/6139/2026	SUDEEP BEHERA @ SUDEEP KUMAR BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	TR/0000184/2026 RAIRANGPUR TOWN /72 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR
27	D-BLAPL/17756/2026 BLAPL/6140/2026	SUDHIR GURU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CT/0000318/2026 BOUDH /178 /2025 SPECIAL JUDGE,BAUDH (Baudh)
28	D-CMP/26546/2026 CMP/1003/2026	RABI NARAYAN PATRA VS BASANTA KUMAR PATRA	PABITRA KUMAR NAYAK VS	Spl/0000082/2025 // CIVIL JUDGE (SD),DHARAMGARH(Kalapatna)
29	D-CMP/26597/2026 CMP/1004/2026	FARID MOHAMMAD VS FERDOSH MOHAMMAD	UMA CHARAN MISHRA VS	CS/0000181/2022 // CIVIL JUDGE (SD),BHAWANIPATNA(Kalapatna)
30	D-CMP/26947/2026 CMP/1005/2026	SURENDRA KUMAR TRIPATHY VS SANTOSH KUMAR TRIPATHY	BHASKAR CHANDRA PANDA VS	EP/0000002/2026 // CIVIL JUDGE (SD),ASKA(Ganjam)
31	D-CMP/26978/2026 CMP/1006/2026	MAHESWATA PARIDA VS COLLECTOR, KHURDHA	PRASANNA KUMAR MISHRA VS	CS/0000014/2021 // 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR
32	D-CMP/26956/2026 CMP/1007/2026	SARAT CHANDRA KUND VS KARUNAKAR KUND	ASHOK KUMAR SARANGI VS	IA/0000001/2026 // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara)
33	D-CMP/26583/2026 CMP/1008/2026	GADADHAR MISHRA VS BIRAJA DEVI	SWARUP KUMAR PATNAIK VS	EC/0000001/2026 // ADDL CIVIL JUDGE(SD), BARIPADA(Maipuri)
34	D-CONTC/18726/2026 CONTC/3372/2026	S. NARMADA KUMARI PATRA VS	ASHOK KUMAR BEHERA VS	TS/0000155/1994 // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		RAJESH KUMAR SWAIN, O.E.S.		//
35	D-CONTC/23684/2026	RITA DAS	ADV.	//
	CONTC/3373/2026	VS	VS	0
		HEMAKANT SAY, I.A.S		//
36	D-CONTC/26398/2026	NARAYAN MASHRA	ABHIRAM SWAIN	//
	CONTC/3374/2026	VS	VS	0
		DUKEI SOREN, DEPUTY GENERAL MANAGER, BHUBANESWAR		//
37	D-CONTC/18748/2026	HARIHARA MISHRA	ADV.	//
	CONTC/3375/2026	VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
38	D-CONTC/18763/2026	NILAMANI BARIK	ADV.	//
	CONTC/3376/2026	VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
39	D-CONTC/20174/2026	DR. MANOJ KUMAR DEHURY	ADV.	//
	CONTC/3377/2026	VS	VS	0
		ASWATHY S., IAS		//
40	D-CONTC/26498/2026	BIJAMALLA CHHATRIA	ADV	//
	CONTC/3378/2026	VS	VS	0
		SACHIN PAWAR, IAS, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, Z.P. KALAHANDI		//
41	D-CONTC/16551/2026	SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//
	CONTC/3379/2026	VS	VS	0
		RADHA RANJAN DAS, O.A.S-A(SB)		//
42	D-CONTC/16558/2026	SUDHANSU BEJ	MAHENDRA PRASAD MOHANTY	//
	CONTC/3380/2026	VS	VS	0
		GOURANGA GHOSH, O.A.S.(I)		//
43	D-CONTC/16547/2026	SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//
	CONTC/3381/2026	VS	VS	0
		PRASANTA KUMAR MAHARANA, O.A.S (I)		//
44	D-CONTC/17952/2026	SANGRAM KUMAR NAYAK	ADV	//
	CONTC/3382/2026	VS	VS	0
		HEMANT SHARMA, IAS, SECRETARY HOME DEPARTMENT		//
45	D-CONTC/18129/2026	DR. BIPRA CHARAN MAHAKUDA	ADV.	//
	CONTC/3383/2026	VS	VS	0
		ARAVIND AGARWALLA, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

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46	D-CONTC/27055/2026 CONTC/3384/2026	PRAVAT KUMAR ROUT VS SUBRATA SAHOO, SUPERINTENDING ENGINEER(ELECTRICAL), BCDD-II, TPCODL,	ASHOK KUMAR BEHERA VS BHUBANESWAR	// () //
47	D-CRLA/12890/2026 CRLA/503/2026	PAPUNA KHANDAGIRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SARANGADA /157 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K
48	D-CRLA/15844/2026 CRLA/504/2026	PRADHAN SOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	Spl/0000007/2025 KHUNTUNI /92 /2024 A.D.J.,ATHAGARH(Cuttack)
49	D-CRLMA/17555/2026 CRLMA/65/2026	HITESH BHAI PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	ST/0000111/2024 CYBER CRIME AND ECO. OFFENCE, CU
50	D-CRLMC/17145/2026 CRLMC/1969/2026	RIAZ KHAN @ MOHAMMAD RIYAZUDDIN VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000045/2026 BALANGA /64 /2016 J.M.F.C.,NIMAPARA(Puri)
51	D-CRLMC/17372/2026 CRLMC/1970/2026	PITAM HANTAL VS STATE OF ODISHA	MANGU NANDY VS	GR/0000486/2016 ORKEL /270 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
52	D-CRLMC/4682/2026 CRLMC/1971/2026	CHHUTU@CHOTU@KISHORE MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	Spl/0000123/2024 JODA /26 /2013 A.D.J.,CHAMPUA(Kendujhar)
53	D-CRLMC/17389/2026 CRLMC/1972/2026	RAHNU CHARAN SETHY @ RAHNU CHRAN SETHI @ RANU CHARAN SHETHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ST/0000127/2013 KHAJURIPADA /11 /2021 C.J.M.,PHULBANI(Kandhamal)
54	D-CRLMC/16212/2026 CRLMC/1973/2026	DEBENDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	CT/0000046/2021 NISCHINTAKOILI /214 /2024 J.M.F.C.,NISCHINTAKOILI(Cuttack)
55	D-CRLMP/16435/2026 CRLMP/758/2026	DHRUBA CHARAN DASH VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	GR/0001131/2024 //0 ()
56	D-FAO/25176/2026 FAO/721/2026	ROHIT KUMAR BISHOYI VS STATE OF ODISHA	SANGRAM JENA VS	// // STATE EDUCATION TRIBUNAL,BHUBA
57	D-FAO/26847/2026	ANANDA CHANDRA PATI	KUNAL KUMAR SWAIN	Gia/0002727/2017 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/722/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000673/2016
58	D-FAO/26876/2026 FAO/723/2026	GAJENDRA PRASAD NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000620/2016
59	D-FAO/26864/2026 FAO/724/2026	NANDA KISHORE PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000864/2016
60	D-MACA/25412/2026 MACA/563/2026	NEW INDIA ASSURANCE CO.LTD., KHURDA VS SUBASINI NAYAK	BIJOY DASMOHAPATRA VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000042/2021
61	D-MACA/26621/2026 MACA/564/2026	THE IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., SAMBALPUR VS RUDRA SA	ADAM ALI KHAN VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000007/2021
62	D-MACA/26636/2026 MACA/565/2026	THE IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,SAMBALPUR VS PURNAMI MARPACHI	ADAM ALI KHAN VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000052/2024
63	D-MACA/26638/2026 MACA/566/2026	NANDINI SAMAL VS NABI KHAN	KARUNAKAR NAYAK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000600/2021
64	D-OTAPL/23369/2026 OTAPL/11/2026	COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, ROURKELA COMMISSIONER VS WESCO UTILITY, (NOW TP WESTERN ODISHA DISTRIBUTION LTD.)SAMBALPUR	BISWAJIT ANAND PRUSTY (SR. STANDING COUNSEL) VS	// () //
65	D-RSA/4531/2026 RSA/305/2026	NIBARAN DAS VS NILA ROUT	SRINIBASH SATAPATHY VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000015/2022
66	D-WA/26423/2026 WA/823/2026	ASTHA MANTRA BASINI, SHG,BHANDARIPOKHARI,BHDARAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
67	D-WA/26092/2026 WA/824/2026	KARNADEV SAMADDAR VS STATE OF ODISHA	AMIT PATTNAIK VS	// () //
68	D-WA/26424/2026 WA/825/2026	SIRIDI SAI, WSHG, BHANDARIPOKHARI VS	SUKANTA KUMAR DALAI VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/26844/2026 WP(C)/18505/2026	STATE OF ODISHA BHARATIYA BIKASH PARISHAD, BHUBANESWAR VS	PABITRA KUMAR DUTTA VS	// // ()
70	D-WP(C)/26532/2026 WP(C)/18506/2026	STATE OF ODISHA M/S.HIMMAT SELF HELP GROUP, BHADRAK VS	ANSHUMAN DAS VS	// // ()
71	D-WP(C)/26673/2026 WP(C)/18507/2026	STATE OF ODISHA DASARINKI NARESH VS	SATYA NARAYAN MOHAPATRA VS	// // ()
72	D-WP(C)/26667/2026 WP(C)/18508/2026	STATE OF ODISHA MULLE SRIKANTH VS	SATYA NARAYAN MOHAPATRA VS	// // ()
73	D-WP(C)/26547/2026 WP(C)/18509/2026	STATE OF ODISHA JOGENDRA BAGH VS	PABITRA KUMAR NAYAK VS	// // ()
74	D-WP(C)/26545/2026 WP(C)/18510/2026	STATE OF ODISHA ABHI KISAN VS	PABITRA KUMAR NAYAK VS	// // ()
75	D-WP(C)/26191/2026 WP(C)/18511/2026	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
76	D-WP(C)/26541/2026 WP(C)/18512/2026	STATE OF ODISHA ANIL MUNDA VS	PABITRA KUMAR NAYAK VS	// // ()
77	D-WP(C)/26552/2026 WP(C)/18513/2026	STATE OF ODISHA BANAMALI SETH VS	PABITRA KUMAR NAYAK VS	// // ()
78	D-WP(C)/26280/2026 WP(C)/18514/2026	STATE OF ODISHA ABHAYA KUMAR MAHAPATRA VS	BISWABIHARI MOHANTY VS	// // ()
79	D-WP(C)/25028/2026 WP(C)/18515/2026	STATE OF ODISHA JUDHISTIRA BHOI VS	RABI NARAYAN MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

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80	D-WP(C)/25800/2026 WP(C)/18516/2026	KAMAL KUMARI MISHRA VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
81	D-WP(C)/26274/2026 WP(C)/18517/2026	SAUVAGYA PANI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
82	D-WP(C)/26616/2026 WP(C)/18518/2026	VENKATESH SUNANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
83	D-WP(C)/26567/2026 WP(C)/18519/2026	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT VS CHAIRPERSON, CHANDBALI NAC	SINJIBHABAN MOHANTY VS	// 0 //
84	D-WP(C)/25414/2026 WP(C)/18520/2026	ABHIRAM MAJHI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
85	D-WP(C)/26015/2026 WP(C)/18521/2026	DILIP KUMAR RAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
86	D-WP(C)/24030/2026 WP(C)/18522/2026	SANDHYARANI PANDA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
87	D-WP(C)/27018/2026 WP(C)/18523/2026	SAROJINI PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
88	D-WP(C)/26778/2026 WP(C)/18524/2026	RADHARANI PUJAPANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
89	D-WP(C)/23937/2026 WP(C)/18525/2026	DR.SREEJOY PATNAIK VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
90	D-WP(C)/23472/2026 WP(C)/18526/2026	SAMMILITA ADIVASI SAMAJ VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
91	D-WP(C)/26255/2026	MILAN RAJPALIA	PRADEEP KUMAR MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18527/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/21013/2026 WP(C)/18528/2026	SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
93	D-WP(C)/26428/2026 WP(C)/18529/2026	MALATI ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
94	D-WP(C)/25601/2026 WP(C)/18530/2026	M/S. PARADEEP PHOSPHATES LIMITED, BHUBANESWAR VS STATE OF ODISHA	ASHISH KUMAR SAMAL VS	// 0 //
95	D-WP(C)/26741/2026 WP(C)/18531/2026	BINODINI DHAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
96	D-WP(C)/24685/2026 WP(C)/18532/2026	MADHUSMITA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
97	D-WP(C)/26539/2026 WP(C)/18533/2026	GANESH BHUYAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
98	D-WP(C)/24686/2026 WP(C)/18534/2026	M/S.DURGESH MOTORS PVT.LTD., CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	ASISH MISHRA VS	// 0 //
99	D-WP(C)/24431/2026 WP(C)/18535/2026	DAITARY DHAL VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
100	D-WP(C)/24689/2026 WP(C)/18536/2026	NAMITA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
101	D-WP(C)/26039/2026 WP(C)/18537/2026	DILIP KUMAR RAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
102	D-WP(C)/26719/2026 WP(C)/18538/2026	MANORANJAN MAJHI VS	KRUSHNA CHANDRA RATHA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/26238/2026 WP(C)/18539/2026	STATE OF ODISHA SITAKANTA BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
104	D-WP(C)/26242/2026 WP(C)/18540/2026	STATE OF ODISHA SUDHANSU SEKHAR PATTNAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
105	D-WP(C)/26250/2026 WP(C)/18541/2026	STATE OF ODISHA GANA DIPA PODH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
106	D-WP(C)/26873/2026 WP(C)/18542/2026	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
107	D-WP(C)/25645/2026 WP(C)/18543/2026	STATE OF ODISHA PRAVAS RANJAN MOHAPATRA VS	PRIYA RANJAN MISHRA VS	// // ()
108	D-WP(C)/26894/2026 WP(C)/18544/2026	STATE OF ODISHA SAHASHRANSU MISHRA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
109	D-WP(C)/26882/2026 WP(C)/18545/2026	STATE OF ODISHA NANDALAL DASH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
110	D-WP(C)/26558/2026 WP(C)/18546/2026	STATE OF ODISHA RAJU BAG VS	PABITRA KUMAR NAYAK VS	// // ()
111	D-WP(C)/26753/2026 WP(C)/18547/2026	STATE OF ODISHA RUDRANSH INSTITUTE OF MEDICAL SCIENCE, GANJAM VS	SOHAN MISHRA VS	// // ()
112	D-WP(C)/26931/2026 WP(C)/18548/2026	STATE OF ODISHA M/S GREENWAY MOTORS, NAYAGARH VS	NIRVAYA KUMAR SAMANTRAY VS	// // ()
113	D-WP(C)/26807/2026 WP(C)/18549/2026	COLLECTOR CUM DIST.MAGISTRATE, KHURDA MANAGING COMMITTEE OF CHANDRA SEKHAR ACADEMY, BALIGHAI, PURI VS	ASHOK KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/26623/2026 WP(C)/18550/2026	DR.BABURAM PANI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
115	D-WP(C)/26846/2026 WP(C)/18551/2026	LOKANATH RANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
116	D-WP(C)/26684/2026 WP(C)/18552/2026	BIDYADHAR BASANTARA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
117	D-WP(C)/27033/2026 WP(C)/18553/2026	NETRA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
118	D-WP(C)/26692/2026 WP(C)/18554/2026	LAXMI CHANDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
119	D-WP(C)/26854/2026 WP(C)/18555/2026	RABI NARAYAN PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
120	D-WP(C)/27034/2026 WP(C)/18556/2026	JASODA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
121	D-WP(C)/26858/2026 WP(C)/18557/2026	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
122	D-WP(C)/26695/2026 WP(C)/18558/2026	PRASANNA KUMAR SARANGI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
123	D-WP(C)/26865/2026 WP(C)/18559/2026	JAYADEV PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
124	D-WP(C)/26249/2026 WP(C)/18560/2026	NRUSINGHA MOHAN KHUNTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
125	D-WP(C)/18473/2026	BAIDHARA HANSDA	BASUDEV BARIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18561/2026	VS UNION OF INDIA	VS	0 //
126	D-WP(C)/27173/2026 WP(C)/18562/2026	RANJEETA KUMARI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
127	D-WP(C)/25222/2026 WP(C)/18563/2026	TUKURI MUNDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
128	D-WP(C)/26459/2026 WP(C)/18564/2026	REHEMAT ALLI KHAN VS STATE OF ODISHA	SATYAJEET SINGH VS	// 0 //
129	D-WP(C)/26904/2026 WP(C)/18565/2026	HASIM KHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
130	D-WP(C)/24682/2026 WP(C)/18566/2026	PURNA CHANDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
131	D-WP(C)/24683/2026 WP(C)/18567/2026	RAM NARAYAN PANDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
132	D-WP(C)/26234/2026 WP(C)/18568/2026	SASIKANTA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
133	D-WP(C)/27170/2026 WP(C)/18569/2026	M/S.LAXMI NARAYAN MANMOHAN LAL, KALAHANDI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
134	D-WP(C)/26116/2026 WP(C)/18570/2026	BIJAYA KUMAR SWAIN VS UNION OF INDIA	NISHAT AFREEN VS	// 0 //
135	D-WP(C)/27155/2026 WP(C)/18571/2026	RANJEETA KUMARI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
136	D-WP(C)/27166/2026 WP(C)/18572/2026	DHIRENDRA KUMAR SAHU VS	SAIBRATA RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/26555/2026 WP(C)/18573/2026	STATE OF ODISHA SANU KUMBHAR VS	PABITRA KUMAR NAYAK VS	// // 0
138	D-WP(C)/26761/2026 WP(C)/18574/2026	STATE OF ODISHA DR. RAJESH MISHRA VS	ATUL TRIPATHY VS	// // 0
139	D-WP(C)/24565/2026 WP(C)/18575/2026	STATE OF ODISHA SUBHRA GIRI VS	LAXMIKANTA MOHANTY VS	// // 0
140	D-WP(C)/24570/2026 WP(C)/18576/2026	STATE OF ODISHA SUSIL KUMAR PANDA VS	SUKANTA KUMAR NAYAK VS	// // 0
141	D-WP(C)/26195/2026 WP(C)/18577/2026	STATE OF ODISHA AJIT KUMAR NAYAK VS	DILLIP KUMAR RAY VS	// // 0
142	D-WP(C)/26496/2026 WP(C)/18578/2026	STATE OF ODISHA M/S YOUTH ORGANISATION FOR URBAN AND RURAL SERVUCES (YOURS) TRUST, VS	KHUNDA RTH GOUTAM DAS VS	// // 0
143	D-WP(C)/24022/2026 WP(C)/18579/2026	STATE OF ODISHA DEBENDRA KUMAR DAS VS	RAICHARAN MOHAPATRA VS	// // 0
144	D-WP(C)/25432/2026 WP(C)/18580/2026	STATE OF ODISHA AKSHAYA KUMAR PATTANAİK VS	ASHOK KUMAR MOHAPATRA VS	// // 0
145	D-WP(C)/26244/2026 WP(C)/18581/2026	STATE OF ODISHA RAJKISHORE DASH VS	SHASHI BHUSAN JENA VS	// // 0
146	D-WP(C)/24043/2026 WP(C)/18582/2026	STATE OF ODISHA ABHIRAM JENA VS	RAICHARAN MOHAPATRA VS	// // 0
147	D-WP(C)/24556/2026 WP(C)/18583/2026	STATE OF ODISHA BIDYUT PRAVA KAR VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/24562/2026 WP(C)/18584/2026	ANEEMA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
149	D-WP(C)/24579/2026 WP(C)/18585/2026	DOLPHIN MOTOR AGENCY, CUTTACK VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CENTRAL ZONE-II, CUTTACK	SASWAT KUMAR ACHARYA VS	// () //
150	D-WPCRL/13881/2026 WPCRL/77/2026	DEBENDRA NATH BAGHSINGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 CIVIL JUDGE (SD),CHAMPUA(Kendujhar CP/0000002/2019
151	D-ABLAPL/17461/2026 ABLAPL/6992/2026	PRIYANKA SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
152	D-ABLAPL/14852/2026 ABLAPL/6993/2026	PRABHAT KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //
153	D-ABLAPL/17621/2026 ABLAPL/6994/2026	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /204 /2026 () //
154	D-ABLAPL/15181/2026 ABLAPL/6995/2026	LIPU KHATEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /113 /2022 () //
155	D-ABLAPL/17721/2026 ABLAPL/6996/2026	BIBEKANANDA NAHAK @ BIBEK NAHAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BOLANGIR SADAR /114 /2026 () //
156	D-ABLAPL/17769/2026 ABLAPL/6997/2026	ANSAR ALLI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /326 /2026 () //
157	D-ABLAPL/15452/2026 ABLAPL/6998/2026	SURENDRA KARMI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /78 /2026 () //
158	D-ABLAPL/15521/2026 ABLAPL/6999/2026	SANTOSH @ SISIR KUMAR MANASINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /144 /2026 () //
159	D-ABLAPL/17783/2026	PRAMOD SWAIN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /347 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7000/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/17786/2026 ABLAPL/7001/2026	ABHINASH SAHOO VS STATE OF ODISHA	SANTOSH SETHI VS	BALANGA /167 /2026 () //
161	D-ABLAPL/17790/2026 ABLAPL/7002/2026	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
162	D-ABLAPL/17276/2026 ABLAPL/7003/2026	SANTOSH KUMAR MUNI VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	NIMAKHANDI /142 /2026 () //
163	D-ABLAPL/17793/2026 ABLAPL/7004/2026	SASMITA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
164	D-ABLAPL/17459/2026 ABLAPL/7005/2026	BIJAY KUMAR PAGAL VS STATE OF ODISHA	PREM PIYUSH PANDEY VS	DHAMNAGAR /155 /2026 () //
165	D-ABLAPL/17453/2026 ABLAPL/7006/2026	KIRAN VASANT INGOLE @ KIRAN INGOLE VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /119 /2026 () //
166	D-ABLAPL/16327/2026 ABLAPL/7007/2026	RASA BHIMA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /167 /2026 () //
167	D-ABLAPL/17879/2026 ABLAPL/7008/2026	ANANDA SETHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PIRAHAT P.S /102 /2026 () //
168	D-ABLAPL/17877/2026 ABLAPL/7009/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	CHATRAPUR /747 /2025 () //
169	D-ABLAPL/16904/2026 ABLAPL/7010/2026	BIBEKA NANDA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHUSURI /245 /2026 () //
170	D-ABLAPL/17882/2026 ABLAPL/7011/2026	MANOJ KUMAR BEHERA VS	PRATAP CHANDRA MISHRA VS	CHATRAPUR /747 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/17884/2026 ABLAPL/7012/2026	STATE OF ODISHA BALARAM SAHU @ BALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /343 /2026 ()
172	D-ABLAPL/17894/2026 ABLAPL/7013/2026	STATE OF ODISHA JABIR KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// NACHUNI /122 /2026 ()
173	D-ABLAPL/17898/2026 ABLAPL/7014/2026	STATE OF ODISHA MUSTAKIM KHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// NISCHINTAKOILI /219 /2026 ()
174	D-ABLAPL/16998/2026 ABLAPL/7015/2026	STATE OF ODISHA MIR IQBALUDDIN @ SK. IQBAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /269 /2026 ()
175	D-ABLAPL/17742/2026 ABLAPL/7016/2026	STATE OF ODISHA GURUPRASAD SWAIN @ GURU PRASADA SWAIN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// CAPITAL P.S. /302 /2026 ()
176	D-ABLAPL/15873/2026 ABLAPL/7017/2026	STATE OF ODISHA TRILOCHAN HARIJAN @ TRALACHAN HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// UMERKOTE /57 /2026 ()
177	D-ABLAPL/17901/2026 ABLAPL/7018/2026	STATE OF ODISHA SANTOSH NAYAK @ BABAJI MAHUNTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /265 /2026 ()
178	D-ABLAPL/17460/2026 ABLAPL/7019/2026	STATE OF ODISHA SANGRAM KAMILA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /322 /2026 ()
179	D-ABLAPL/17511/2026 ABLAPL/7020/2026	STATE OF ODISHA RAJESH KANNANS VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// UDITNAGAR /173 /2026 ()
180	D-ABLAPL/17513/2026 ABLAPL/7021/2026	STATE OF ODISHA ABHI PALAKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// CHANDILI /142 /2026 ()
181	D-ABLAPL/17909/2026 ABLAPL/7022/2026	STATE OF ODISHA DAMODAR KHUNTIA VS STATE OF ODISHA	SANJIT MISHRA VS	// ASTARANGA /75 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/17912/2026 ABLAPL/7023/2026	NATU NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BALIAPANDA /35 /2026 () //
183	D-ABLAPL/17516/2026 ABLAPL/7024/2026	AKHAYA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /203 /2026 () //
184	D-ABLAPL/17522/2026 ABLAPL/7025/2026	NABAKISHORE BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /309 /2026 () //
185	D-ABLAPL/17635/2026 ABLAPL/7026/2026	RAJENDRA MALLICK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	JANKIA P.S. /348 /2026 () //
186	D-ABLAPL/17644/2026 ABLAPL/7027/2026	BHAGABAN BEHERA VS STATE OF ODISHA	AKHAND VS	BRAHMAGIRI /265 /2026 () //
187	D-ABLAPL/16229/2026 ABLAPL/7028/2026	UTTAM KUMAR JENA @ UTTAM JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SINGLA /5 /2026 () //
188	D-ABLAPL/17865/2026 ABLAPL/7029/2026	BHARAT BEJ @ BARIK VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	BHADRAK TOWN /353 /2026 () //